

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 17TH MARCH, 2026 AT 11.00 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. PRESENTATION OF REPORTS OF THE DEPARTMENTALLY RELATED STANDING COMMITTEES OF HARYANA VIDHAN SABHA ON THE DEMANDS FOR GRANTS IN BUDGET ESTIMATES FOR THE YEAR 2026-2027 THROUGH 'NeVA' PORTAL.

1. THE CHAIRPERSON OF STANDING COMMITTEE ON PUBLIC ADMINISTRATION AND GOVERNANCE to present the Report of the Standing Committee on Public Administration and Governance on the Demand Nos. 1 to 4 for Grants in Budget Estimates for the year 2026-2027.
2. THE CHAIRPERSON OF STANDING COMMITTEE ON LAW & ORDER AND SECURITY to present the Report of the Standing Committee on Law & Order and Security on the Demand No.5 for Grants in Budget Estimates for the year 2026-2027.
3. THE CHAIRPERSON OF STANDING COMMITTEE ON FINANCE to present the Report of the Standing Committee on Finance on the Demand Nos. 6 and 7 for Grants in Budget Estimates for the year 2026-2027.
4. THE CHAIRPERSON OF STANDING COMMITTEE ON AGRICULTURE AND ALLIED SECTORS, ENVIRONMENT & NATURAL RESOURCE MANAGEMENT to present the Report of the Standing Committee on Agriculture and Allied Sectors, Environment & Natural Resource Management on the Demand No. 10 for Grants in Budget Estimates for the year 2026-2027.
5. THE CHAIRPERSON OF STANDING COMMITTEE ON FOOD AND COOPERATIVE SECTOR to present the Report of the Standing Committee on Food and Cooperative Sector on the Demand No. 11 for Grants in Budget Estimates for the year 2026-2027.
6. THE CHAIRPERSON OF STANDING COMMITTEE ON HUMAN DEVELOPMENT AND SOCIAL WELFARE to present the Report of the Standing Committee on Human Development and Social Welfare on the Demand Nos. 12 to 16 for Grants in Budget Estimates for the year 2026-2027.
7. THE CHAIRPERSON OF STANDING COMMITTEE ON GROWTH ENABLERS AND INFRASTRUCTURE DEVELOPMENT to present the Report of the Standing Committee on Growth Enablers and Infrastructure Development on the Demand Nos. 17 to 19 for Grants in Budget Estimates for the year 2026-2027.
8. THE CHAIRPERSON OF STANDING COMMITTEE ON REGIONAL DEVELOPMENT AND LOCAL SELF GOVERNMENT to present the Report of the Standing Committee on Regional Development and Local Self Government on the Demand No. 20 for Grants in Budget Estimates for the year 2026-2027.

III. BUDGET FOR THE YEAR 2026-2027.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2026-2027 and reply by the Finance Minister on the Budget Estimates for the year 2026-2027.

IV. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2026-2027.

Budget Estimates for the Financial Year 2026-27.			
Demand No. 1	A MINISTER	to move that a sum not exceeding ₹104,97,70,678/- for Revenue expenditure and ₹1,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 1-Vidhan Sabha.</u>	Budget Estimates 2026-27
Demand No. 2	A MINISTER	to move that a sum not exceeding ₹191,71,00,000/- for Revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 2-Governor and Council of Ministers.</u>	Budget Estimates 2026-27
Demand No. 3	A MINISTER	to move that a sum not exceeding ₹1345,18,16,000/- for Revenue expenditure and ₹34,40,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 3-General Administration/ Elections.</u>	Budget Estimates 2026-27
Demand No. 4	A MINISTER	to move that a sum not exceeding ₹3658,86,75,000/- for Revenue expenditure and ₹1547,01,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 4-Revenue and Disaster Management/Fire Office (Fire Services)/Excise and Taxation.</u>	Budget Estimates 2026-27
Demand No. 5	A MINISTER	to move that a sum not exceeding ₹9194,56,26,500/- for Revenue expenditure and ₹530,65,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 5- Home (Home Guard & Civil Defence) /Jails (Prisons)/Administration of Justice (High Court/Prosecution/AGOT/Legal Services Authority).</u>	Budget Estimates 2026-27
Demand No. 6	A MINISTER	to move that a sum not exceeding ₹19303,45,44,000/- for Revenue expenditure and ₹432,03,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 6- Finance and Institutional Finance & Credit Control/Supplies & Disposals/Planning and Statistics (DESA).</u>	Budget Estimates 2026-27
Demand No. 7	A MINISTER	to move that a sum not exceeding ₹1577,10,60,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 7-Loans and Advances by State Government.</u>	Budget Estimates 2026-27
Demand No. 10	A MINISTER	to move that a sum not exceeding ₹7686,76,34,000/- for Revenue expenditure and ₹1953,49,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year	Budget Estimates 2026-27

		2026-27 in respect of charges under <u>Demand No. 10- Agriculture & Farmers' Welfare/ Horticulture/ Animal Husbandry and Dairying Development/ Fisheries/Mines & Geology/Environment, Forest and Wildlife.</u>	
Demand No. 11	A MINISTER	to move that a sum not exceeding ₹3684,66,10,000/- for Revenue expenditure and ₹18233,69,60,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 11-Co-operation/Food Civil Supplies and Consumer Affair.</u>	Budget Estimates 2026-27
Demand No. 12	A MINISTER	to move that a sum not exceeding ₹23039,10,61,000/- for Revenue expenditure and ₹2093,57,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 12-Education (Secondary/Elementary)/Higher Education (Higher, Technical, Science & Technology)/ Women and Child Development.</u>	Budget Estimates 2026-27
Demand No.13	A MINISTER	to move that a sum not exceeding ₹693,17,45,000/- for Revenue expenditure and ₹432,01,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 13-Sports/Heritage & Tourism (Archaeology, Museum, Tourism).</u>	Budget Estimates 2026-27
Demand No. 14	A MINISTER	to move that a sum not exceeding ₹9861,81,68,000/- for Revenue expenditure and ₹4145,31,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 14-Health/ Medical Education & Research/AYUSH/Food and Drug Administration.</u>	Budget Estimates 2026-27
Demand No. 15	A MINISTER	to move that a sum not exceeding ₹1379,14,67,000/- for Revenue expenditure and ₹227,40,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 15-Labour/Youth Empowerment & Entrepreneurship (Skill Development & Industrial Training, Employment, Youth Affair).</u>	Budget Estimates 2026-27
Demand No. 16	A MINISTER	to move that a sum not exceeding ₹17292,61,75,000/- for Revenue expenditure and ₹185,12,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 16-Social Justice, Empowerment/Welfare of Schedule Castes and Backward Classes & Antodaya (SEWA)/Welfare of Ex-Servicemen.</u>	Budget Estimates 2026-27
Demand No. 17	A MINISTER	to move that a sum not exceeding ₹7457,80,61,000/- for Revenue expenditure and	Budget Estimates

		₹5140,43,50,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 17- Public Works (Building and Roads)/ Transport/Civil Aviation.</u>	2026-27
Demand No. 18	A MINISTER	to move that a sum not exceeding ₹494,77,72,000/- for Revenue expenditure and ₹97,71,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 18- Information, Public Relation, Language and Culture/Printing & Stationery.</u>	Budget Estimates 2026-27
Demand No. 19	A MINISTER	to move that a sum not exceeding ₹10906,03,53,000/- for Revenue expenditure and ₹4267,02,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 19- Energy Department (Power, New and Renewable Energy)/Industries & Commerce/MSME/Irrigation and Water Resources.</u>	Budget Estimates 2026-27
Demand No. 20	A MINISTER	to move that a sum not exceeding ₹15089,14,69,000/- for Revenue expenditure and ₹6353,15,00,000/- for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2026-27 in respect of charges under <u>Demand No. 20-Town and Country Planning/Urban Estates(Urban Development)/Urban Local Bodies (Local Government)/Development and Panchayat (Rural Development)/ Public Health Engineering.</u>	Budget Estimates 2026-27

V. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES THROUGH 'NeVA' PORTAL.

1. THE CHAIRPERSON OF THE COMMITTEE ON SUBORDINATE LEGISLATION to present the Fifty-Third Report of the Committee on Subordinate Legislation for the year 2025-2026.
2. THE CHAIRPERSON OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES to present the Forty-Ninth Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2025-2026.
3. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC UNDERTAKINGS to present the Seventy-Second Report of the Committee on Public Undertakings for the year 2025-2026.
4. THE CHAIRPERSON OF THE COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS to present the Twenty-First Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2025-2026.

5. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON ENVIRONMENT & POLLUTION to present the First Report of the Subject Committee on Environment & Pollution for the year 2025-2026.
6. THE CHAIRPERSON OF THE COMMITTEE ON ESTIMATES to present the Fifty-third Report of the Committee on Estimates for the year 2025-2026.
7. THE CHAIRPERSON OF THE COMMITTEE ON PUBLIC ACCOUNTS to present the Ninety-second Report of the Committee on Public Accounts for the year 2025-2026.
8. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON WELFARE OF YOUTH AND YOUTH AFFAIRS to present the First Report of the Subject Committee on Welfare of Youth and Youth Affairs for the year 2025-2026.

VI. LEGISLATIVE BUSINESS.

(Bills to be introduced)

1. The Haryana Police (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Police (Amendment) Bill;
2. The Haryana Fiscal Responsibility and Budget Management (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Fiscal Responsibility and Budget Management (Amendment) Bill;
3. The Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill;

**CHANDIGARH:
THE 16TH MARCH, 2026.**

**RAJIV PRASHAD,
SECRETARY.**